

Office Notice, Office
Memorandum, of coram
appearance, Tribunal's
Orders of direction &
Registrar's Orders.

①
Tribunal's Orders

Per Tribunal

Faced for AH with question
of point of limitation on
26.7.93 at Nagpur. Issue
notice to applicant

Notice issued
to applicant on
dt. 11.5.93.

12/7

Notice dt. 11.5.93
served on Applicant
on dt. 15.5.93
ms

27/5/93
Dy. Registrar

O.A. No.451/93 Dated: 26.7.1993.

Applicant by Shri Sudame.
Notice before admission. Shri S.L.
Madniwale representative for the
department is present and takes
notice. A copy is delivered to him

Reply within four weeks.
Rejoinder, if any, within two weeks
thereafter.

Keep the case in the week
commencing from 6.9.1993.

of
(M.Y. PRIOLKAR)
MEMBER(A)

ms.
(M.S. DESHPANDE)
VICE-CHAIRMAN

B.